

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 101  
(IB)-298/ND/2020**

**Under Section: 9 of IBC.**

**In the matter of:**

Mittal Stores, Through Mr. Vinod Mittal      ...      **Applicant**

Vs

Pathway Hospitalities Pvt. Ltd.                      ...      **Respondent**

**Order delivered on 11.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Applicant                      : Mr. Satyendra Kumar, Adv.  
For the Respondent                      :

**ORDER**

Learned counsel for the applicant seeks time to file the proof of  
Section 8 notice. List on 24.02.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh